

side. May I know then what is the information that he is collecting?

SHRI B. N. DATAR: AS soon as information is received, it will be placed before Parliament.

PROF. G. RANGA: The hon. Minister is saying that the concerned departments submit reports to the Estimates Committee and the Public Accounts Committee as to the action taken by them, but is it not in his province to be able to give us information as to what action has been taken and against how many officers during the last three, four or five years? He is answering questions here nonchalantly as if he were in a court of law under cross-examination. We want information.

SHRI B. N. DATAR: When hon. Members or the House want information I presume that the information is for the previous year for which reports are submitted. Now, so far as this report is concerned information is being collected, and after this information is collected, it will be placed before the House, and in the ordinary course of events the various Ministries also will report to the two Committees as to the action they have taken so far as the preceding year is concerned.

SHRI P. SUNDARAYYA: He has not answered the question.

MR. CHAIRMAN: He will give you information as soon as it is received.

SHRI P. SUNDARAYYA: What about the first year or the second year?

MR. CHAIRMAN: They are already available in accessible documents,

SHRI B. GUPTA: Why is he fighting shy of such questions?

AUXILIARY TERRITORIAL ARMY

+4. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) the number of training camps for the Auxiliary Territorial Army

held in 1933-54 and so far in 1954-55; and

(b) the amount spent on the Auxiliary Territorial Army during the year 1953-54?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI):

(a.) 33 camps were held in 1953-54 and 3 in 1954-55 up-to-date.

(b) The information is being collected and will be laid on the Table of the Council.

SHRI M. VALIULLA: May I know how many training camps were existing in the year 1953-54? Is it not a fact that over 30 camps were expected to be held?

SHRI MAHAVIR TYAGI: As I have already stated 33 camps were held. As for the next year, a meeting of the Advisory Committee will be called and we shall place before that Committee the reports about these camps and the results achieved and will await their advice. We will decide the number of these camps after the Advisory Committee has tendered its report.

SHRI M. VALIULLA: May I know how many camps were held in the rural areas and how many in the urban areas?

SHRI MAHAVIR TYAGI: I am sorry I have not got the break-up of the areas but camps were held in rural as well as in urban areas.

SHRI M. VALIULLA: May I know the number of people under training in 1953-54 and so far in 1954-55?

SHRI MAHAVIR TYAGI: The total number of persons who underwent training under this scheme last year was 13,432.

SHRI M. VALIULLA: Is there any scheme for Parliament Members also?

SHRI MAHAVIR TYAGI: Last time certain Members had requested that they too should be given facilities*

rifle shooting, etc., though not as full-fledged members of the Territorial Army. Government considered it and I am glad to announce that Government have agreed to hold a camp for the Members of Parliament also. We have also relaxed the age limit to some extent. Of course, Members in these camps will probably be required to pay for their lodging and boarding, because otherwise there is the danger of their being disqualified from Membership of Parliament. Some friends had suggested to hold the camp during this Session, but the weather conditions were not favourable. I hope that Members will come forward in large numbers to join the camps during the next Session of Parliament. I would also invite Members of the State Legislatures if they want to come to those camps at their own cost.

MR. CHAIRMAN: This is not an answer but a long statement.

SHRI A. S. KHAN: The opening of camps this year seems to be very half-hearted. So far we have had only three camps in this year.

SHRI MAHAVIR TYAGI: These camps are not held month-wise. They are held in fair weather. The weather so far has not been good for camps. The camping season has not yet started. This year our scheme is to plan the whole thing on a wider scale and many more people will be trained this year.

DR. P. C. MITRA: How many training camps are there in Bihar?

SHRI MAHAVIR TYAGI: I am sorry I have not got the total Statewise, though I have got the full list.

SHRIMATI VIOLET ALVA: Is it a fact that a number of training grounds are to be disposed of and, if so, how many, where and why?

SHRI MAHAVIR TYAGI: This is a separate question. There are no training grounds. There are only camping grounds which the Defence Ministry has been holding for the

Just so many years. These camping grounds have been declared surplus and so they are being sold. This is a different matter altogether.

SHRI B. K. P. SINHA: What is the upper age limit for Members of Parliament?

SHRI MAHAVIR TYAGI: I am sure the hon. Member will be included.

SHRI H. C. DASAPPA: May I know whether there has been an increase in the year 1953-54 over the previous years of the people taking advantage of these camps?

SHRI MAHAVIR TYAGI: This scheme was started only last year.

SHRI H. C. DASAPPA: I mean as compared with the number in the Territorial Army Camps that were being held previously before the promulgation of this Auxiliary Territorial Army Scheme.

SHRI MAHAVIR TYAGI: They are two parallel schemes going on together. On the Territorial Army side, the trainees undertake to serve in times of need, but in the Auxiliary Territorial Army there is no liability of this nature.

SHRI M. VALIULLA: Is it not a fact that at convenient places in rural and urban areas training will be imparted for one week at a time in the camps? If so, may I know for how many weeks in the year the camps will be held?

SHRI MAHAVIR TYAGI: The camps are not held at one place usually. The venue of the camps is decided after looking into the various sources of convenience. In the urban areas camps are not held for one week. There people are required to attend for three hours daily for 14 days. In the rural areas people come to the camps and stay there for 7 days.

SHRI M. VALIULLA: It is stated in the report:

"For various reasons, partly financial difficulties and partly difficulties of recruitment, the expansion of the Territorial Army has been rather slow."

So far as the Auxiliary Territorial Army is concerned, it is stated.

"To satisfy the increasing demand for military training in the country, a scheme for the formation of an Auxiliary Territorial Army has been drawn up."

This shows that there is slowness on one side and speed on the other. How is this reconciled?

SHRI MAHAVIR TYAGI: I have already explained that in the Territorial Army the trainees) undertake to serve as and when they receive notices to come and join up leaving their own businesses while in the Auxiliary Territorial Army, there is no such liability and the range of training given is also different

ANTI-LEPROSY DRUGS

*5. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that therapeutic trials of two synthetic anti-leprosy drugs discovered in the Central Drug Research Institute Lucknow, were arranged with leper institution at Faizabad (Uttar Pradesh); and

(b) if so, what were the results of these trials?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA):

(a) Yes, Sir.

(b) Results are awaited.

SHRI M. VALIULLA: Is that the only Institute to which this discovery of anti-leprosy drug has been sent for experiment? Has it been sent to any other hospital also?

SHRI K. D. MALAVIYA: It has not been sent to any hospital so far as I know but subject to correction, perhaps it has been sent to one or two more institutes like the Leper Institute at Faizabad.

SHRI M. VALIULLA: May I know whether it is an Indian or foreign drug out of which this discovery has been made?

SHRI K. D. MALAVIYA: The principle is not our discovery. The synthesis of these diphenyl sulphones and the experiment on synthesis has been carried out in the Drug Research Institute. The drug is being prepared on a laboratory scale. Once the results are confirmed and satisfactory reports are received from these Institutes then further attempts may be made to produce it on a large scale.

SHRI M. VALIULLA: Has it come to the notice of Government that this drug has been experimented upon the lepers in those institutions? If so, on how many?

SHRI K. D. MALAVIYA: It is being experimented upon. Leprosy patients are being kept on these medicines.

SHRI M. VALIULLA: How long will it take to know the results. When was it sent for experimenting?

SHRI K. D. MALAVIYA: It is about a year back that it was sent and the results are still awaited.

GRANTS TO STATES FOR BASIC AND SOCIAL EDUCATION

*6. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the amount spent by Government on (i) basic education and (ii) social education, during the year 1953-54; and

(b) the amount proposed to be spent in this regard in each of the States during the year 1954-55?